

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No.45/(MAH)/2012

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)

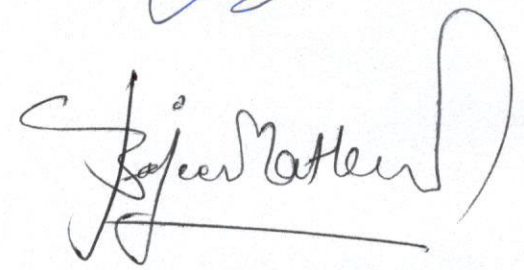
ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.01.2017

NAME OF THE PARTIES: Manfred Kurt Dopfer Gebkesel
V/s.
M/s. Skywalker Arts Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1)	Rahul Oak	Adv. for Petitioner	
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2)	Rajeev Natter	Adv. for Respondent	
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ORDER

CP 45/397-398/CLB/MB/GOA/2012

1. Learned Counsels for both the sides are present and stated that some settlement is in progress.
2. Further it is stated that amendment in the main Petition has been carried out and the amended Petition is also served on the other side.
3. The Respondent on receiving the amended copy is seeking time to file a reply by 09.02.2017.
4. Thereafter rejoinder, if any, within a week's time.
5. Let this matter be enlisted for hearing on 23.02.2017.

Dated: 12.01.2017.

Sd/-
M. K. SHRAWAT.
MEMBER (JUDICIAL).